

RAJASTHAN HIGH COURT, JODHPUR

ORDER

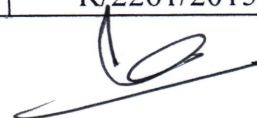
No. : 06/E.V./2026

Dated : 08/07/2026

Following Panel of Advocates is hereby recommended for
appointment as “**Amicus-Curiae**” for the year 2026 :-

FOR PRINCIPAL SEAT AT JODHPUR

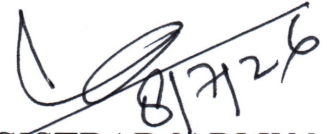
S.No.	Name of Advocate	Enrollment Number
	SH./SMT./MISS/MR./KUMARI	
1	Dhanesh Kumar Saraswat	R/1125/1997
2	Karan Singh Rajpurohit	R/808/1999
3	Neeta Chhangani	R/2504/2001
4	Usha Tanwar	R/303/2003
5	Pintu Pareek	R/605/2003
6	Digvijay Singh Jasol	R/1397/2005
7	Rajesh Parihar	R/1605/2005
8	Anita	R/3386/2005
9	Sharad Rajpurohit	R/1242/2006
10	Jai Kishan	R/1958/2006
11	Anil Kumar Bissa	R/2124/2007
12	Devki Nandan Vyas	R/2803/2007
13	Prem Lata Sharma	R/1869/2010
14	Abhishek Sharma	R/3809/2010
15	Vivek Sharma	R/3862/2010
16	Manish Rajpurohit	R/631/2011
17	Varsha Bissa	R/1024/2011
18	Deepika Soni	R/1409/2011
19	Rishabh Purohit	R/1838/2011
20	Ashok Kumar Godara	R/2311A/2012
21	Shashank R. Joshi	R/750/2013
22	Manas Ranchhor Khatri	R/768/2013
23	Vipul	R/1068/2013
24	Vivek Aggarwal	R/1340/2013
25	Bhawani Singh	R/2088/2013
26	Uttam Singh	R/2113/2013
27	Vishal Singhal	R/435/2014
28	Rajat Chhapparwal	R/557/2014
29	Gajendra Kumar Rinwa	R/1140/2014
30	Baltej Singh	R/1422/2014
31	Mukesh Gurjar	R/1714/2014
32	Pushkar Taimni	R/1861/2014
33	Yogesh Purohit	R/143/2015
34	Devendra Khatri	R/695/2015
35	Manisha Purohit	R/770/2015
36	Ronak Arora	R/1042/2015
37	Milap Chopra	R/1060/2015
38	Rajdeep Singh Chouhan	R/1063/2015
39	Jitendra Mohan Choudhary	R/1348/2015
40	Khushboo Palasiya	R/2218/2015
41	Deepika Purohit	R/2261/2015



S.No.	Name of Advocate SH./SMT./MISS/MR./KUMARI	Enrollment Number
42	Vandana	R/2314/2015
43	Rishi Soni	R/2439/2015
44	Nitin Goklani	R/920/2016
45	Rishabh Handa	R/1071/2016
46	Raghuveer Singh Bhati	R/1093/2016
47	Sidharth Singh Samor	R/1739/2016
48	Bhuwaneshwar Singh Sisodia	R/1770/2016
49	Gulab Singh	R/2633/2016
50	Lalit Parihar	R/2795/2016
51	Aditya Sharma	R/2831/2016

Note:- In compliance of norms laid down by Hon'ble the Apex Court in Anokhilal Vs. State of Madhya Pradesh; (2020) 20 SCC 660, "In all matters concerning confirmation of death sentence, Senior Advocates of the Court must first be considered to be appointed as Amicus Curiae."

BY ORDER


REGISTRAR [ADMN.]
(Subordinate Courts)

No. Gen/LP/20/01/2025/ 1477

Date : 08.07.2026

Copy forwarded to the followings for information and necessary action:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to All the Hon'ble Judges, Rajasthan High Court, Jodhpur/Bench Jaipur.
3. Registrar General, Rajasthan High Court.
4. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur.
5. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/Bench Jaipur to circulate the same amongst All Court Master and All A.O.J. of Judicial Side, Rajasthan High Court, Jodhpur/ Bench Jaipur for further action.
7. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur for uploading the same on the official website
8. The Member Secretary, Rajasthan State Legal Service Authority, Jaipur.
9. The Secretary, Bar Council of Rajasthan, Jodhpur.
10. The President, Rajasthan High Court Advocate's Association, Jodhpur.
11. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
12. The President, Rajasthan High Court Advocate's Association, Jaipur.
13. The President, Bar Association, Jaipur.

14. Additional Solicitor General of India, Rajasthan High Court.
15. Advocate General/AAG/Government Advocate, Rajasthan High Court, Jodhpur/ Bench Jaipur.
16. Concerned Advocate(s).
17. Court Officer, Rajasthan High Court Jodhpur/Bench Jaipur to display on the Notice Board.


REGISTRAR [ADMN.]
(Subordinate Courts)